

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 317**  
**CP-90/ND/2020**

**IN THE MATTER OF:**

Indian Probuild Pvt. Ltd.

.... Petitioner/Applicant

**Order under Section 131 of the Companies Act, 2013**

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Petitioner : Mr. Ashish Middha Adv.

For IT Dept. : Mr. Debesh Panda, SSC, Ms. Zehra Khan, JSC, Mr. Vikramaditya Singh, Mr. Vineet Gupta, Mr. Ojaswa Pathak, Ms. Anauntta Shankar Adv.

For the RD : Ms. Jyoti Khurana Adv.

**ORDER**

One week time granted to enable the RD and Income Tax Department to file their respective reports as a last and final opportunity.

List the matter **on 01.07.2024.**

-Sd-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**